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**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

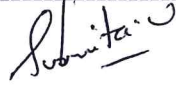

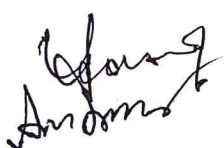
**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER : CA/17/2015
PETITION NUMBER : CP/34/2015
NAME OF THE PETITIONER(S) : Dr. A.C. Velayudhan & 3 others
NAME OF THE RESPONDENT(S) : M/s Punarjani Securities Limited & 9 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1	SUSHMITA UDAYASANKAR	COUNSEL FOR RESPONDENTS R2 - R11	
2	S. P. Muralikrishnan	Counsel for Respondents R1 & R12	
3	Vijaya Prashanthan, S A. M. Sridharan	Counsel for petitioner	

ORDER

Shri A M Sridharan, counsel for petitioner present. Ms Sushmita Udayasankar, counsel for R1 & R12 and Shri S P Muralikrishnan, counsel for R2 & R12 are present. Counsel for R1 & R12 prayed time for submitting arguments as the senior counsel could not attend the Tribunal today due to personal inconvenience. Time enlarged at request. Put up on **25.04.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)